

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 31 OF 2017**

**AND**

**APPEAL NO. 32 OF 2017**

**Dated : 8<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matters of:**

**APPEAL NO. 31 OF 2017**

**M/s. Ramnad Renewable Energy Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors. ...  
Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1  
Mr. G. Umapathy  
Mr. S. Vallinayagam for R-2 & 3

**APPEAL NO. 32 OF 2017**

**Kamuthi Solar Power Ltd. ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors. ...  
Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1  
Mr. G. Umapathy  
Mr. S. Vallinayagam for R-2 & 3

**ORDER**

Heard Mr. G. Umapathy, learned counsel for Respondent Nos. 2 & 3 and Mr. Amit Kapur, learned counsel for the Appellant at length.

Arguments are concluded.

**Reserved for Judgment.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkg*